

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 408
CA/564/ND/2021 in CA(CAA)23/ND/2021

IN THE MATTER OF:

Principal Insys Pvt. Ltd. ... Applicant

And

Shivam Paper and Board Mills Pvt. Ltd.

Order under Section 230-232.

Order delivered on 18.11.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
04.01.2023.

Vishal Rana

Vishal Rana
Court Officer
Court-IV